

steps proposed to be taken for immediate conciliation proceedings?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan): (a) to (c). The Labour Enforcement Officer (Central) Chaibasa, on receipt of a charter of demands from the China Clay (Oriental Potteries) Workers' Union issued notices on 1st October, 1965 fixing the conciliation meeting on the 7th October, 1965. After discussions, the union agreed to await the decision of the Government for fixation of minimum wages as a result of survey to be conducted by the Director of Labour Bureau, Simla.

Again the union submitted a charter of demands on 2nd March, 1966 and the Assistant Labour Commissioner (Central), Dhanbad-II fixed conciliation meeting on the 2nd April, 1966 at Chaibasa but this meeting was telegraphically adjourned to the 9th April, 1966, due to receipt of large number of strike notices from the unions functioning in the coal mines, which claimed immediate attention from the Officers of Dhanbad Region. At the adjourned meeting, the union agreed to keep the case closed till the Deputy Labour Commissioner, Bihar conducted enquiry regarding the status of office bearers of this union.

This union submitted another charter of demands on the 16th May, 1966 and the Assistant Labour Commissioner (Central), Dhanbad-II, fixed the conciliation meeting on the 26th June, 1966. This meeting was adjourned on receiving information that the Registrar of Trade Unions, Bihar, was seized of the matter relating to claims of two rival factions of the union. However, the General Secretary of this union met the Assistant Labour Commissioner (Central) at Dhanbad on the 27th June, 1966 and stated that the enquiry by the Registrar of Trade Unions was likely to be completed by first week of July and, as such, the case may be closed till the decision of the Registrar of Trade Unions,

Bihar, Patna, was available. Accordingly, the case was closed and further action, if any, will be taken on knowing the decision of the Registrar, Trade Unions.

National Institute of Oceanography

**1917. Shri Vasudevan Nair:
Shri Warrior:
Shri Prabhat Kar:**

Will the Minister of Education be pleased to state:

(a) the amount set apart for the establishment and development of the National Institute of Oceanography at Ernakulam during the Fourth Five Year Plan; and

(b) the various subjects of study proposed to be taken up by this Institute?

The Minister of Education (Shri M. C. Chagla): (a) The National Institute of Oceanography will be located at Goa with only a Regional Station at Ernakulam. The financial provision for this purpose during the 4th plan has not yet been finalised.

(b) The Institute will consist of the following main divisions together with a modern Research Ship of its own:—

1. Physical and dynamical Oceanography Division.
2. Chemical Oceanography Division with a Unit for extraction of raw materials from the sea.
3. Biological Oceanography Division-Oceanic Living Resources.
4. Geological Oceanography Division with a Unit for prospecting of the Continental Shelf and deeper areas.
5. Data and documentation.
6. Oceanographic Instrumentation.

Oil Exploration Projects in Gujarat

1918. Shri Jashvant Mehta: Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that there is a lack of coordination in oil exploration projects at Ankleshwar in Gujarat;

(b) whether the lack of co-ordination has delayed the production of oils;

(c) if so, the extent of loss of production in terms of quantity and value during the last one year; and

(d) the steps taken to ensure co-ordination?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) No.

(b) to (d). Do not arise.

Fertilizer Plant, Assam

1920. Shri D. J. Naik;
Shri P. C. Borooah:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether it is a fact that an Industrial Consulting Bureau has submitted a report to Government for putting up a big fertiliser plant in Assam to make use of the gas at present being wasted away; and

(b) if so, Government's reaction thereto?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) and (b). The Industrial Consulting Bureau Private Ltd. in a Report prepared at the instance of the State Government of Assam have *inter-alia* suggested that one of the ways of utilising the surplus Natural Gas available in Assam would be by the installation of a large sized Fertilizer plant. The suggestion is being followed up with independent studies by the Central Government and it is expected that a decision whether it would be advisable to establish such a plant would be duly taken.

नागाओं द्वारा हमला

1921. श्री श्रींकार लाल बेरवा :

श्री हुकूम चन्द कछवाय :

श्री बड़े :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 9 जून, 1966 को मशोनगनों से लैस 20 नागाओं ने मनीपुर के एक गांव पर अचानक हमला किया था; और

(ख) यदि हां, तो उसके कारण जन-तथा धन की कितनी हानि हुई ?

गृह-कार्य मंत्रालय में राज्य-मंत्री तथा प्रति-रक्षा मंत्रालय में प्रतिरक्षा सम्भरण मंत्री (श्री हाथी) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

Schools in Bastar

1922. Shri Lakshmu Bhawani: Will the Minister of **Education** be pleased to state:

(a) the number of schools opened especially for the Adivasi Children in Bastar where free education is given to them at present; and

(b) the number of students studying in these schools?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b). Information is being collected from the State Government and will be laid on the Table of the House.

Adivasi Graduates in Bastar

1923. Shri Lakshmu Bhawani: Will the Minister of **Education** be pleased to state the number of Graduates and post-Graduates among Adivasis in Bastar at present?

The Minister of Education, (Shri M. C. Chagla): The information is not available in the Education Ministry.